

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali***
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. VIVEKANANDA
for VGB Associates
9845428653

For R 54

S. Vivekananda

2. Richuma . T
for AK Law Chambers
8123013569

for the Petitioners

Richuma

Counsel for petitioner is present. Counsel for R-1 to 9 and 54 are present. Counsel for petitioner requested time to furnish information about service of notices on other respondents.

Time granted till 11.09.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)